

GOVERNMENT OF INDIA
MINISTRY OF STEEL
RAJYA SABHA
UNSTARRED QUESTION NO. 3038
FOR ANSWER ON 27/03/2023

DISINVESTMENT OF SALEM STEEL PLANT

3038. SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of STEEL be pleased to state:

- (a) the status of the proposed disinvestment of Salem Steel Plant of SAIL;
- (b) whether the State of Tamil Nadu is not giving consent, insisting all vacant lands to be returned to the State, as it was given at a concessional rate;
- (c) if so, the response of Government thereto;
- (d) whether the labour issues have been settled amicably with the trade unions; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a) The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 27.10.2016, had accorded in-principle approval for Strategic Disinvestment, inter-alia, of Salem Steel Plant (SSP), Salem - a Unit of Steel Authority of India Limited (SAIL). Expression of Interest (Eoi) was floated on 04.07.2019 and multiple Eols have been received. The transaction is still active and, at present, in Stage-II level.

(b)&(c): The consent of State Government of Tamil Nadu for strategic disinvestment of Salem Steel Plant has not been sought.

(d)&(e): Legitimate concerns of the existing employees and other stakeholder are suitably addressed during the disinvestment process.
